

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2810
ANSWERED ON:12.12.2005
RELEASE OF WATER TO TAMIL NADU FROM NEYYAR DAM
Bellarmin Shri A.V.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether as per 1965 agreement the water is not released since January 2004 to Tamil Nadu from Neyyar Dam in Kerala, through its left bank channel; and

(b) if so, the details and the reasons therefor indicating the time by which the water is likely to be released to the State Government?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) & (b) According to information furnished by Government of Kerala, there is no agreement between Kerala and Tamil Nadu for the supply of water from the Neyyar Irrigation Project to Tamil Nadu. Due to shortage of water in Neyyar reservoir and also due to enactment of the "Kerala Irrigation and Water Conservation Act, 2003" which specifically prohibits the State Government from distributing water from a water course to any other State or Union Territory (UT), except in accordance with the agreement between the State Government or UT in terms of a resolution to that effect passed by the Legislative Assembly of the State, supply to Kanyakumari Branch Canal was stopped since 2004. Government of Kerala has not given any timetable for the resumption of water supply from Neyyar Irrigation Project to Tamil Nadu.